

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105
C.P. (IB)/64(ND)2020

IN THE MATTER OF:

M/s TSG Impex Pvt Ltd

Vs

NS Concretes Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 9 of IBC

Order delivered on 03.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on 22.01.2020.

SD/-

(SUMITA PURKAYASTHA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)